

NCML Industries Ltd -In Liquidation

Updated List of Stakeholders as on 08th August 2024

D) Financial Creditors (Consolidated List)

(Amount in INR)

S.No.	Financial Creditors	Amount Claimed	Total Amount of Claim Admitted	Nature of Claim Admitted	
				Secured	Unsecured
1	Union Bank of India	1,37,59,73,857	1,37,59,73,851	1,37,59,73,851	-
2	Allahabad Bank	52,84,79,606	52,84,79,606	52,84,79,606	-
3	ICICI Bank	1,92,71,70,103	1,92,71,70,103	1,76,11,12,506	16,60,57,597
4	Canara Bank	8,31,75,129	8,31,75,129	8,31,75,129	-
5	Axis Bank	61,30,48,227	61,30,48,227	61,30,48,227	-
6	Central Bank of India	71,27,21,290	71,27,21,290	71,27,21,290	-
7	Oriental Bank of Commerce	1,46,15,05,180	1,46,15,05,180	65,18,39,000	80,96,66,180
8	Indian Overseas Bank	87,81,87,503	87,81,87,503	87,81,87,503	-
9	Standard Chartered Bank	74,85,74,790	74,85,74,790	74,85,74,790	-
10	SBER Bank	35,15,40,287	35,15,40,287	35,15,40,287	-
11	IREDA	6,76,00,703	6,76,00,703	6,76,00,703	-
12	State Bank of India	2,16,82,87,895	2,16,82,87,895	2,16,82,87,895	-
13	Syndicate Bank	1,01,30,78,770	1,01,30,78,770	1,01,30,78,770	-
14	Bank of Baroda	85,08,50,208	84,21,56,845	84,21,56,845	-
TOTAL		12,78,01,93,547	12,77,15,00,179	11,79,57,76,402	97,57,23,777



List of Financial Creditors (Facility Wise)**Working Capital****(Amount in INR)**

Sl No .	Name of the Creditors	Facility	Amount of Claim received	Amount of Claim Admitted	Nature of Claim (Secured/Unsecured)
1	Union Bank of India	Working Capital	1,37,59,73,857	1,37,59,73,851	Secured
2	Allahabad Bank	Working Capital	52,84,79,606	52,84,79,606	Secured
3	ICICI Bank	Working Capital	1,16,90,31,470	1,16,90,31,470	Secured
4	Canara Bank	Working capital (LC)	8,31,75,129	8,31,75,129	Secured
5	Axis Bank	Working capital (LC)	61,30,48,227	61,30,48,227	Secured
6	Central Bank	Working capital (CC)	13,17,71,149	13,17,71,149	Secured
		Working capital (LC)	58,09,50,140	58,09,50,140	Secured
7	Oriental Bank of Commerce	Working Capital (OD)	59,37,12,036	59,37,12,036	Secured
8	Indian Overseas Bank	Working capital (CC)	87,81,87,503	87,81,87,503	Secured
9	Standard Chartered Bank	Buyer Credit & Current A/c	74,85,74,790	74,85,74,790	Secured
10	SBER Bank	Working capital (LC)	35,15,40,287	35,15,40,287	Secured
11	State Bank of India	Working capital (LC)	2,16,82,87,895	2,16,82,87,895	Secured
12	Syndicate Bank	Working capital (LC)	1,01,30,78,770	1,01,30,78,770	Secured
13	Bank of Baroda	Working capital (LC)	85,08,50,208	84,21,56,845	Secured
Total [A]			11,08,66,61,067	11,07,79,67,698	

Term Loan

Sl No .	Name of the Creditors	Facility	Amount of Claim received	Amount of Claim Admitted	Nature of Claim (Secured/Unsecured)
1	ICICI Bank	Term Loan	59,20,81,036	59,20,81,036	Secured
2	Oriental Bank of Commerce	Term Loan	5,81,26,964	5,81,26,964	Secured
3	IREDA	Term Loan	6,76,00,703	6,76,00,703	Secured
Total [B]			71,78,08,703	71,78,08,704	



Unsecured Loans

Sl No .	Name of the Creditors	Facility	Amount of Claim received	Amount of Claim Admitted	Nature of Claim (Secured/Unsecured)
1	ICICI Bank	Corporate Guarantee for Overdraft facility (NM Industries)	16,60,57,597	16,60,57,597	Unsecured
2	Oriental Bank of Commerce	Corporate Guarantee for Overdraft facility (NM Industries)	80,96,66,180	80,96,66,180	Unsecured
Total [C]			97,57,23,777	97,57,23,777	

Total Claim [A+B+C]	12,78,01,93,547	12,77,15,00,179
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Security Interest (Facility Wise):

A. Working Capital facilities under consortium

a) Primary Security

1st charge over entire current assets of the borrower (Present & Future) including the raw materials, SIP, stocks in transit, finished goods, Book debts, etc. *shared on pari - passu basis amongst all lenders*, including forward contract limit of the lenders as the per their respective sanction letters.

b) Collateral Security

1) State Bank of India

- i. First charge on wind mill of the company at Palladam, Tamilnadu (One machine having capacity of 600 KW) including Equitable Mortgage of the land situated at 52/2, Village Kallipalayam, Tirupur Taluk, Tamilnadu (**Wind mill no 570**)

2) ICICI Bank

- i. Second charge on entire movable fixed assets of the company situate at Village Chijjarasi, Kulich Nagar, Pargana Dasna, Tehsil Hapur, District Ghaziabad (Both present & Future) (*First charge of ICICI for the terms loans granted*)

3) Syndicate Bank



- i. Equitable mortgage of freehold residential property being Plot No II-B-1, Nehru Nagar, Ghaziabad, Uttar Pradesh admeasuring 572.40 sq. meter in name of the company.
- 4) Union Bank of India (*The same securities are also collateral for the working capital facilities granted by the Bank to borrower outside the consortium arrangement*).
- i. Equitable mortgage of commercial buildings no. 10 & 11 at Raj Nagar, Ghaziabad, UP in name of the company.
 - ii. Equitable Mortgage of Freehold Vacant industrial property at Khata No. 131 out of Khasra no. 515 in the abadi of Village Chijjarasi, Kulich Nagar, Pargana Dasna, Tehsil Hapur, District Ghaziabad, UP owned by the company, admeasuring 11330 sq meters.
 - iii. All those piece and parcel of the agriculture dry lands along with windmills no. 2 – 3 comprised in survey number 74/1 (part), 75/6 (part) and 75/7 (part), in all admeasuring 3.25 acres situated at Devarkulam village, Sankarankovil taluk in Tirunelveli district, Tamilnadu, in name of the company. (Windmills no. 3148 & 3149)

B). Working Capital facilities outside consortium arrangement

1) Union Bank of India

Collateral Security

- i. Equitable mortgage of commercial buildings no. 10 & 11 at Raj Nagar, Ghaziabad, UP
- ii. Equitable Mortgage of Freehold Vacant industrial property at Khata No. 131 out of Khasra no. 515 in the abadi of Village Chijjarasi, Kulich Nagar, Pargana Dasna, Tehsil Hapur, District Ghaziabad, UP owned by the company, admeasuring 11330 sq meters.
- iii. All those piece and parcel of the agriculture dry lands along with windmills no. 2 – 3 comprised in survey number 74/1 (part), 75/6 (part) and 75/7 (part), in all admeasuring 3.25 acres situated at Devarkulam village, Sankarankovil taluk in Tirunelveli district, Tamilnadu, in name of the company. **(Windmills no. 3148 & 3149**



C) Term loans

1. ICICI Bank Ltd:

- i. Primary & Exclusive charge by way of Hypothecation on entire movable fixed assets of the company funded by ICICI Bank. (Plant & Machinery, furniture/fixtures etc. of the refinery unit located at village Chijjarasi, kulich Nagar, Pilkhuwa, District Hapur, Uttar Pradesh)
- ii. Secondary Charge by way of equitable mortgage on all the immovable fixed assets of the company funded by ICICI Bank (Only Building of the refinery unit) located at village Chijjarasi, kulich Nagar, Pilkhuwa, District Hapur, Uttar Pradesh, underlying land being in name of N M Industries Pvt. Ltd.

2. Oriental Bank of Commerce

- i. First Charge on the entire assets of the windmills having a project cost of Rs.12.24 Cr, including mortgage of the project land costing Rs.0.30 Cr.
(Windmills no. 170 & 171)

3. IREDA (Indian Renewable Energy Development Agency Ltd.)

a) Primary Security

- i. Mortgage in favour of IREDA of all immovable properties by way of deposit of title deeds of properties both present and future (Security pertains to wind energy project assets financed by IREDA only)
- ii. Hypothecation in favour of IREDA of all project movable assets, including movable plant & machinery, machinery spares, tools & accessories, furniture fixtures, vehicles and all other movable assets both existing and future, intangible goodwill, uncalled capital, present & future (Security pertains to wind energy project assets financed by IREDA only) **(Wind mills no. 3585 & 3727)**



b) Collateral Security

- i. First charge on revenue streams of 0.6 MW WTG installed at V. Kallipalayam Village, Tirupur Taluk, District Coimbatore, Tamilnadu, underlying assets having been charged to State Bank of India.

